

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated: 11th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Appeal No. 100 of 2009

**UP Power Corpn. Ltd. Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 103 of 2009

**M.P. Power Trading Co. Ltd. Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors.. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. Manoj Kr. Sharma,
Mr. Pradeep Misra (in Appeal 100/09)
Mr. S. Ravishankar (In Appeal 103/09)

Counsel for the Respondent (s) : Mr. M.G. Ramachandran, Mr. Anand K.
Ganesan

ORDER

As agreed by the learned counsel for the parties, post the
matter on **26.03.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**